

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 16-01-2023 AT 10.30 A.M. THROUGH VIDEO CONFERENCING:

PRESENT : DR. DEEPTI MUKESH, HON'BLE MEMBER (JUDICIAL)
SHRI. SAMEER KAKAR, HON'BLE MEMBER (TECHNICAL)

APPLICATION NUMBER : IA(IBC)/1473(CHE)2022
PETITION NUMBER : IBA/1309/2019
NAME OF THE PETITIONER : M/s. RamRaghav Spintex Pvt. Ltd.
NAME OF THE RESPONDENT(S) : Sri Paranthaman Textiles Pvt. Ltd.
UNDER SECTION : Rule 11 of NCLT Rules, 2016

ORDER

Ld. Counsel Mr. Alladi Rahul appears for the Applicant.

Heard the Counsel for the Applicant.

Order Reserved in IA(IBC)/1473(CHE)2022 & IBA/1309/2019.

— sd —

SAMEER KAKAR
Member (Technical)

— sd —

DR. DEEPTI MUKESH
Member (Judicial)

vs